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Title: The Speaker Pro-tem made reference to the passing away of Shri Gopinath Rao Munde, member elected to 16<sup>th</sup> Lok Sabha, member, 15 <sup>th</sup> Lok Sabha and Minister of Rural Development, Panchayati Raj and Drinking Water and Sanitation.

HON. SPEAKER: Hon. Members, I have to inform the House about the sad demise of our colleague Shri Gopinath Rao Munde.

**Shri Gopinath Rao Munde** was a member elected to Sixteenth Lok Sabha from Beed Parliamentary Constituency of Maharashtra. Shri Munde was the Union Minister of Rural Development; Panchayati Raj and Drinking Water & Sanitation. He was also a member of Fifteenth Lok Sabha.

An active Parliamentarian with a penchant for parliamentary practices and procedures, Shri Munde was a member and Chairman of Committee on Public Accounts and Chairman of Committee on Chemicals & Fertilizers. He also served as member of the Business Advisory Committee; Committee on Finance; General Purposes Committee; Committee of Privileges and Committee on Ethics.

During his long and illustrious public life spanning over a period of three decades Shri Munde served the people with commitment and zeal in various capacities. He worked for the welfare of the downtrodden and farmers. Shri Munde was a member of the Maharashtra Legislative Assembly for five terms from 1980 to 1985 and 1990 to 2009. He was the Leader of Opposition in Maharashtra Legislative Assembly from 1992 to 1995 and served as the Deputy Chief Minister in the Government of Maharashtra from 1995 to 1999.

Shri Gopinath Rao Munde passed away on 3 June, 2014 in Delhi at the age of 64 under tragic circumstances.

We deeply mourn the loss of Shri Munde, a man of masses and I am sure the House would join me in conveying our heartfelt condolences to the bereaved family.

The House may now stand in silence for two minutes as a mark of respect to the memory of the departed.

## 11.06 hrs.

The Members then stood in silence for a short while.

HON. SPEAKER: The House stands adjourned to meet tomorrow, 5<sup>th</sup> June, 2014 at 11.00 a.m.

## 11.08 hrs

## The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, June 5, 2014/Jyaishtha 15, 1936 (Saka).

The following two separate orders were issued by the President of India on 29.05.2014.

1. Whereas the office of the Speaker will become vacant immediately before the commencement of the first meeting of the House of the People on June 4, 2014 and the office of the Deputy Speaker is also vacant:

In exercise of the powers conferred upon me by clause (I) of article 95 of the Constitution of India, I hereby appoint Shri Kamal Nath, a Member of the House of the People, to perform the duties of the Speaker from the commencement of the said meeting and until the Speaker shall have been chosen by the House.

2. "I hereby appoint Shri Arjun Charan Sethi, Shri P.A. Sangma and Shri Biren Singh Engti, to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with the provisions of article 99 of the Constitution of India.

Elected on 06.06.2014.

<sup>\*\*</sup> Nominated on 29.05.2014.